

Eradication Programme during 1967-68 is as under:

Phasing	No. of units	Population in million	Percentage
(i) Attack Phase . . . . .	44.55	51	10
(ii) Consolidation Phase . . . . .	120.76	147	30
(iii) Maintenance phase after eradication of malaria . . . . .	227.94	291	60
<b>TOTAL</b> . . . . .	<b>393.25</b>	<b>489</b>	<b>100</b>

It will thus be observed that the malaria eradication programme has been completed among 60 per cent of the population while 40 per cent of the population is still in the earlier phases of attack and consolidation of the programme.

(b) For the complete eradication of malaria from the entire country, the malaria programme is to be continued till such time as the entire country enters the maintenance phase. The follow-up action for the maintenance of malaria-free status in areas which have entered the maintenance phase will be entrusted to the general health services for carrying out vigilance activities through Primary Health Centres

#### Narmada Project

673. **Shri Vishwa Nath Pandey:**  
**Shri Ram Kishen Gupta:**  
**Shri Shashi Bhusan:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of U.S.S.R. is willing to assist financially and in other ways the Narmada Project; and

(b) if so, in what manner and the reaction of Government thereto?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Narmada Project has not yet been sanctioned as no final settlement has yet been arrived at in the dispute regarding Narmada Waters. This question has been discussed at various levels in the recent past and

is likely to come up again at a joint meeting to be held with the Chief Ministers of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan. It is only when this question has been settled that the question of its sanction and posing for foreign assistance may be considered

#### Rural Drinking Water Supply Scheme

674. **Shri N. K. Soman:** Will the Minister of Health and Family Planning be pleased to state:

(a) the current policy in the matter of providing drinking water facilities in the villages;

(b) the number of additional wells provided during the Third Plan in villages and the cost thereof; and

(c) the percentage of rural and urban population that still do not enjoy reasonable drinking water facilities, fit for human consumption, in Rajasthan?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) The broad objectives of the Rural Water Supply Programme during the 4th Plan are (i) to eradicate as far as possible endemicity to Cholera and Filariasis in rural areas; and (ii) to give a high priority for rural water supply in the scarcity-affect-

Upto the Third Plan, Central assistance for rural water supply schemes executed under the National Water Supply and Sanitation Programme which is 50 per cent Grant-in-aid

was given to the rural areas with population not exceeding 5,000. In the Fourth Plan, this assistance is proposed to be extended to areas with a population upto 20,000.

(b) The required information is given in the statement annexed. [Placed in Library See No LT-279/67.

(c) 98.2 percent of the rural population and 28.5 percent of the urban population in Rajasthan do not have protected water supply facilities.

**Allocation in Fourth Plan for Haryana State**

675. Shri Abdul Ghani Dar: Will the Minister of Planning be pleased to state:

(a) the total amount under different heads tentatively allotted to the State of Haryana under the Fourth Five Year Plan; and

(b) the total amount under the same heads asked for by the Government of Haryana?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). A statement is placed on the table of the House indicating by heads of development the Fourth Plan outlays proposed by the State Government and as agreed to after discussion with the former State Chief Minister in November, 1966. [Placed in Library. See No. LT-280(87)]

**Enquiry Committee for Backward Districts of Haryana**

676. Shri Abdul Ghani Dar: Will the Minister of Planning be pleased to state:

(a) whether there is any proposal under consideration of the Planning Commission to appoint an enquiry committee to look into the backwardness of districts of Gurgaon, Mohindergarh and Hissar in Haryana on the pattern of the Patel Commission for eastern districts of U. P; and

(b) if so, the details thereof?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta) (a) No, Sir.

(b) Does not arise

**Crash Programme to reduce Birth Rate**

677. Shri Yashpal Singh  
Shri Vishwa Nath Pandey:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether a crash programme for bringing down by 50 per cent the present birth rate in India is envisaged; and

(b) if so, the details thereof?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar) (a) Yes. A crash programme is envisaged for bringing down the birth rate from the present 41 per thousand to 25 per thousand as expeditiously as possible.

(b) The reduction in birth rate as mentioned above is to be achieved by gradually increasing the number of couples in the reproductivity age group practising various methods of family planning including sterilization, IUCD insertion, conventional contraceptives and other methods, through extensive educational and motivational efforts and increased supplies and services.

**Implementation of Plan Projects**

678. Shri C. C. Desai: Will the Minister of Planning be pleased to state:

(a) whether Government have taken any concrete measures to ensure proper implementation of plan projects, as per their schedule, in States where non-Congress Ministries have been formed;

(b) if so, the details of the measures taken; and

(c) whether there is any proposal to consult the Chief Ministers of those